

**CAUSE LIST OF THE COURT OF SRI VINAYAK  
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE  
FOR THE DAY 16.09.2020 at 2.45 PM**

**HEARING**

1. CC 1063/2013
2. CC 1310/2015
3. Cr 57/2020(Anugondanahalli PS)
4. OS 212/2020(Srinivasa V/S Sonnegowda)
5. EX 21/2014
6. EX 14/2016
7. EX 15/2016
8. OS 240/2017
9. OS 308/2017
10. EX 15/2019

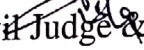
**ISSUES**

11. OS 294/2016
12. OS 22/2018
13. OS 182/2019

**ARGUMENTS**

14. OS 22/2013
15. OS 62/2014
16. OS 278/2016
17. OS 354/2019

Hosakote  
Dated: - 15.09.2020

  
Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 16.09.2020

MORNING SESSION	AFTERNOON SESSION
<p><b>JC Matters</b></p> <ol style="list-style-type: none"><li>1. Cr 30/2020 NGPS</li><li>2. Cr 77/2020 NGPS</li><li>3. Cr 78/2020 NGPS</li><li>4. Cr 69/2020 TSPS</li><li>5. CC 496/2014</li><li>6. CC 358/2019</li><li>7. CC 1396/2020</li></ol> <p><b>HEARING</b></p> <ol style="list-style-type: none"><li>8. Cr 86/2020 NGPS</li><li>9. Cr 89/2020 TSPS</li><li>10. OS 169/2018</li><li>11. OS 143/2015</li><li>12. OS 83/2020</li><li>13. OS 213/2019</li><li>14. OS 329/2016</li><li>15. OS 211/2020 Arun Kumar Vs Gangamma</li><li>16. OS 213/2020 Nagaraja Vs Rajendra</li></ol>	<p>17. OS 207/2020</p> <p>18. OS 209/2020</p> <p><b>PLEA</b></p> <ol style="list-style-type: none"><li>19. CC 1397/2020</li><li>20. CC 1398/2020</li><li>21. CC 1401/2020</li><li>22. CC 1402/2020</li><li>23. CC 1403/2020</li><li>24. CC 1404/2020</li><li>25. CC 1405/2020</li><li>26. CC 1406/2020</li></ol>

Hosakote  
Dated: - 15.09.2020

*Giri/* 15/09/2020  
Addl. Civil Judge & JMFC., Hosakote

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